

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 183 OF 2019 &
IA NOS. 907, 909 & 1059 OF 2019

Dated : 3rd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Renascent Power Ventures Pvt. Ltd. ...Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Geet Ahuja
Mr. Apoorva Mishra
Mr. Shreshth Sharma

Counsel for the Respondent(s) : Mr. S. B. Upadhyay, Sr. Adv.
Mr. C. K. Rai
Mr. Sachin Dubey for for R-1

Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba for R-2

Mr. Raghavendra Singh, Sr. Adv. AG-UP
Mr. Altaf Mansoor for R-4 to R-9

ORDER

Admit.

Arguments are concluded in this matter.

Learned counsel for Respondent No.2 may file his written submission in this matter by 10.07.2019 after duly serving copy to the other side.

Reserved for Judgment.

(S. D.Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson